

**CENTRAL ELECTRICITY REGULATORY COMMISSION
NEW DELHI**

Petition No. 662/TT/2020

Subject : Petition for determination of transmission tariff of 2019-24 period for three number of assets under “System Strengthening in Southern Region–XXI” in Southern Region.

Date of Hearing : 23.6.2022

Coram : Shri I.S. Jha, Member
Shri Arun Goyal, Member
Shri P. K. Singh, Member

Petitioner : Power Grid Corporation of India Ltd.

Respondents : Tamil Nadu Generation and Distribution Corporation Ltd.& 16 Others

Parties present : Shri S. Vallinayagam, Advocate, TANGEDCO
Shri S. S. Raju, PGCIL
Shri D.K. Biswal, PGCIL
Shri Ved Prakash Rastogi, PGCIL
Shri A.K. Verma, PGCIL

Record of Proceedings

Case was called out for virtual hearing.

2. The order in the instant petition was reserved on 29.10.2021. However, the order could not be issued prior to the former Chairperson Shri P. K. Pujari demitting office. Accordingly, the matter is listed for hearing today.
3. The representative of the Petitioner submitted that all the information for determination of tariff has been submitted which may be considered for determination of transmission tariff.
4. Learned counsel TANGEDCO submitted that the submissions made by him on the previous date of hearing i.e. on 29.10.2021 may be considered while allowing claims of the Petitioner. He further prayed for a week’s time to file written note of submissions against rejoinder of the Petitioner.
5. The Commission directed TANGEDCO to submit its written note of submissions on or before 1.7.2022 with an advance copy to the Petitioner and the Petitioner may file



response to the same by 9.7.2022. The Commission further directed the parties to adhere to the timelines and observed that no extension of time shall be granted.

6. After hearing the parties, the Commission reserved order in the petition.

By order of the Commission

sd/-

(V. Sreenivas)
Jt. Chief (Law)

